

Union Territories. At the National level, the implementation of SCM is being monitored by an Apex Committee headed by Secretary, Ministry of Housing and Urban Affairs (MoHUA). The Nominee Directors of MoHUA on the Boards of SPVs are also monitoring the progress in respective Smart Cities on a regular basis. In addition, MoHUA regularly interacts with the States/Smart Cities through video conferences, review meetings, field visits, regional workshops etc. at various levels to assess the performance of the cities and to handhold them for improving the same. Besides, the guidance of domain experts participating in the regional workshops, cities benefit from peer-to-peer learning during these interactions. The Smart Cities are regularly reporting implementation status of projects under SCM through the Online-Management Information System (MIS). In addition, all the Smart Cities have been advised to furnish utilization status of Government of India funds on a monthly basis for monitoring the utilization of funds more closely. The overall progress of SCM shows momentum in project execution and there has been 227% growth in projects tendered, 294% growth in projects grounded/completed and 393% growth in projects completed in the last 18 months. Some of the cities need extra support to increase their pace of implementation. To address this issue, the concept of 'Sister Cities' was announced in the 3rd Apex Conference of Smart Cities held on 24-25 January, 2020. Through this, 20 better performing Smart Cities have been teamed up with 20 other Smart Cities that need support to improve their performance. Starting from 20th February 2020, each city-pair has initiated a 100 days challenge to review gaps in implementation.

(b) and (c) The selection of 100 smart cities was completed through a City Challenge Process in four rounds of selection from January, 2016 to June, 2018. Each Smart City is expected to complete its projects within 5 years from the date of its selection.

#### **PMAY(u) in Konkan, Maharashtra**

†1519. SHRI NARAYAN RANE: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the number of houses provided under Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] to the poor people of the districts of Konkan region of Maharashtra during the last three years and the year-wise details of the expenditure incurred thereon;

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†Original notice of the question was received in Hindi.

(b) whether any proposals have been received with regard to providing accommodation to poor people of Konkan region of Maharashtra under PMAY(U), if so, the details of the said proposals thereof; and

(c) the decision taken by Government in this regard, so far and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Details of houses provided and expenditure incurred thereon under Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] in the Konkan region of Maharashtra [comprising of Mumbai (including Mumbai sub-urban), Palghar, Raigad, Ratnagiri, Sindhudurg and Thane] during the last three years are given below:-

Number of houses sanctioned during last three years	Year-wise expenditure of Central assistance (₹ in crore)		
	2016-17	2017-18	2018-19
5,07,868	379.35	277.13	802.24

(b) and (c) Under PMAY(U), States/UTs are required to undertake a demand assessment and validate the same to determine the requirement of houses to be covered under the Scheme. So far, proposals for construction of 6,05,550 houses in Konkan region of Maharashtra have been received and the same have been sanctioned by the Ministry of Housing and Urban Affairs. These proposals involve an amount of ₹8,624.03 crore as central assistance and an amount of ₹ 1,872.59 crore has already been released as central assistance.

#### **Upgrading living standard of slum population**

†1520. SHRI HARNATH SINGH YADAV: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the population of people living in slums has been identified separately, if so, the State-wise details of their number;

(b) whether Government has formulated any action, plan to upgrade the living standards of people living in slums including Delhi, if so, the details thereof; and

†Original notice of the question was received in Hindi.